

# **CURRENT CONTENTS**

**A Current Awareness Bulletin**

**“Containing Broad Subject Headings of  
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**National Human Rights Commission**

**Documentation Centre (E-Library)**

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This Publication arranges the latest articles published in Journals broad **Subject – Headings** alongwith necessary details such as **Author, Title, Citation and full name of the Journal**. This Publication is compiled for circulation among the Hon'ble Chairperson, Members, Senior Officers for their awareness. Photocopies of any article, which will be required by them will be provided by the Library.

We hope that this Publication will be useful.

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